[Mr. Chairman]

I, therefore, reiterate, what I had said in the House, that this matter not being before this House, cannot be allowed as a point of order. But I am not commenting on the merits of the issue which he has raised; that is left to the other forum.

ORAL ANSWERS TO QUESTIONS

Integrated Textile Parks in Andhra Pradesh

*346. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that the Ministry has approved two Integrated Textile Parks in Nellore in Andhra Pradesh under PPP mode;
 - (b) if so, the progress of the Textile Parks;
 - (c) by when the parks are likely to commence production; and
- (d) the details of allocations made for the Textile Parks during 2018-19 and 2019-20?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) The Statement is laid on the Table of the House.

Statement

(a) to (c) Yes, Sir. The Government is implementing the Scheme for Integrated Textile Park (SITP) which provides support for creation of world-class infrastructure facilities for setting up of textile units in a Public-Private-Partnership (PPP) model, with a Government of India grant upto 40% of the project cost with ceiling limit of ₹ 40.00 crores for each park. Two Integrated Textile Parks have been sanctioned under the scheme in District of Nellore, Andhra Pradesh. Out of the two, production has commenced in MAS Fabric Park Ltd. The detail of the two SITP textile parks in Nellore, Andhra Pradesh is as under:—

S1. 1	No. Name of the Park	GoI grant (₹ in crores)	GoI grant released (₹ in crores)	Actual Investment (₹ in crores)	Status
1.	MAS Fabric Park Ltd.	40.00	24.00	53.91	Operational
2.	Tarakeswara Textile Park	40.00	4.00	41.00	Sanctioned

Oral Answers [25 July, 2019] to Questions 61

12.00 Noon

(d) The details of the Budget allocations made for the textile parks during the year 2018-19 and 2019-20 is as under:—

		(₹ in crore)
Budget Allocation under Scheme for	2018-19	2019-20
Integrated Textile Park (SITP)		
	27.15 (RE)	20.00 (BE)

MR. CHAIRMAN: Question Hour, Question No.346. This question relates to my town, so I support it.

(MR. DEPUTY CHAIRMAN in the Chair)

SHRI PRABHAKAR REDDY VEMIREDDY (Andhra Pradesh): Sir, five Textile Parks were sanctioned in Andhra Pradesh in 2005. But after fourteen years, only two Parks are operational. One is MAS Textile Park which is operational with above ₹50 crore investment, which they have put in along with the Government. I would like to know from the hon. Minister about the employment opportunities created by this Park. When it was started, it was said that employment for 20,000 people would be created. I would like to know the position today. How many people have been given employment?

SHRIMATI SMRITI ZUBIN IRANI: Sir, as is visible from the answer given, one is fully functional and one, which is sanctioned, is in various stages of operation. In so far as the quantum of employment, which is proposed to be undertaken under these Parks is concerned, I must say here, given the textile, especially apparel, it is seasonal in nature in terms of production. The number of employees varies from season to season. Hence to presume that a particular number of people will be employed throughout the functioning of a Park, especially with services like garments and madeups, would be an anomaly for me to present. I can only say this that the role of the Government of India is curtailed to providing up to 40 per cent of the total capacity of the Park with the ceiling limit of ₹40 crore in terms of investment support to the industry that comes forth requesting for setting up of a Textile Park. I must here also, through you, inform the House that we are in the process of having a stakeholders' meeting as to how to revitalize the current Textile Parks which are functional across the

[Shrimati Smriti Zubin Irani]

country. As the House may be aware, the hon. Finance Minister also made a proposal to both Houses of Parliament for setting up Manufacturing Zones. Then, we would like to correlate our efforts with that of the Ministry of Finance to see how under the new Scheme presented by the hon. Finance Minister, we can enhance our manufacturing capacities within these Parks. Overall, in the country, close to 3,64,000 people are currently employed in these Textile Parks.

SHRI PRABHAKAR REDDY VEMIREDDY: Sir, what are the reasons that in spite of the Government of India giving directions to PSUs to buy their textiles and fabrics locally, to boost artisans and weavers, PSUs are not coming to buy them? I would like to suggest that, at least, 50 per cent of it should be made mandatory so that PSUs buy the products locally.

SHRIMATI SMRITI ZUBIN IRANI: Sir, through you, I would like to highlight to the hon. Member that though his concern does not match the question proposed, the Government of India has two PSUs, particularly, in the field of textiles, one being the National Textile Corporation and the other being the cottage Emporium that you see in many cities. In both these PSUs, the sourcing, especially of craft materials and weave materials in the handloom sector, are done through handloom weavers and artisans across the country. In so far as the National Textile Corporation is concerned, it is the PSU, or the Government of India enterprise which produces textile materials.

श्री हुसैन दलवई (महाराष्ट्र): महोदय, महाराष्ट्र में भिवंडी, मालेगांव आदि क्षेत्रों में बड़े पैमाने पर textile production होता है, कपड़े का production होता है। मैं आपके माध्यम से मंत्री जी से जानना चाहता हूं कि क्या वहां Textile Parks बनाने की सरकार के पास कोई स्कीम है? यदि नहीं, तो क्या सरकार वहां Textile Parks बनाने पर विचार करेगी?

श्रीमती स्मृति जूबिन इरानी: महोदय, मैं आपके माध्यम से माननीय सदस्य को अवगत कराना वाहती हूँ कि पूरे राष्ट्र में यह स्कीम प्रेषित है, जो इस बात पर निर्मर करती है कि यदि कोई व्यक्ति अथवा कम्पनी साथ आकर, एस.पी.वी. के माध्यम से, Textile park बनाने हेतु प्रस्ताव करती है, उस प्रस्ताव के आधार पर, अगर मानकों में वह ठीक बैठता है, तो भारत सरकार उसे अपना समर्थन देती है। यदि भिवंडी या इचलकरंजी से कोई ऐसा प्रस्ताव आएगा, निश्चित रूप से भारत सरकार, मानकों के आधार पर पुष्टि करने के बाद, उसे अपना समर्थन देगी। वर्तमान में कोई ऐसा project हमारी सरकार के पास या मंत्रालय के पास प्रस्तावित नहीं है।

MS. DOLA SEN (West Bengal): Sir, through you, I want to know from the hon. Minister of Textiles as to whether the labour law, that is, the law of the land, of giving

minimum wage, PF, ESI, gratuity, etc. is ensured by the concerned Ministry of the Central Government for the workers of the Textile Parks, whether they are seasonal, permanent, casual, contractual or whatever.

SHRIMATI SMRITI ZUBIN IRANI: It is ensured that all codified laws including those pertaining to labour are implemented as far as the Government of India is concerned. We also take up these issues in regional textile conferences with the concerned State Governments given that enforcement, especially of labour laws, and ensuring the sanctity of the labour laws is maintained, we have found most State Governments to be supportive of the Government of India's initiative.

SHRI T.G. VENKATESH (Andhra Pradesh): Sir, a number of textile industries are situated in Adoni in Andhra Pradesh. It was used to be called as second Mumbai in the country. Now, almost all the mills in Adoni are in bad shape. Newly proposed textile park, adjacent to Adoni, is yet to be commenced. I would like to know whether any steps are being taken by the Government for revival of textile mills in Adoni and for speedy completion of the Adoni Textile Park.

SHRIMATI SMRITI ZUBIN IRANI: I would like to state that sometimes there is delay on procurement of equity or money by the SPV, that seeks to make a textile park or a textile mill functional. Sometimes, the projects are delayed due to environmental clearances. Sometimes, there are challenges that a particular institution has to face in the private sector that seeks to produce textiles from the perspective of being internationally competitive, from a designed perspective or a manufacturing perspective. Given the array of challenges, that presents itself to the textile private sector production, I will only say that through the Ministry's effort, irrespective of the fact whether a textile enterprise is within a textile park or singularly operated, we try and give out, through various Departments, support for design upliftment, support through our Councils, which particularly focus on exports, and also engage with the States to ensure that support is adequately given to close to all the MSMEs which are functioning within the sector. Husainji spoke about Maharashtra. Currently, close to 13 parks are functional there, and in Andhra Pradesh, close to five parks have already been sanctioned.

कॉटन मिलों का बंद होना

*347. श्री नारणभाई जे. राठवा: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे किः

(क) देश में कॉटन मिलों के बंद होने के क्या कारण हैं;